

In C. A. T. (Jaipur Bench) Jaipur

Notes of the Registry

Orders of the Tribunal MA. 295/94

S. 7.94

Mr. K. N. Sharma - Counsel for applicant.

2 months time is granted to the respondents to implement the order of the Tribunal dated 19.1.94. The M.A. stands disposed of.

M. D. Mehta
7/7/94

(O. P. Sharma)
MCA)

(D. L. Mehta)
V.C.

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